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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ O.M.P. 1255/2014

SHON RANDHAWA

..... Petitioner

Through: Mr. Gopal Jain, Sr. Advocate with
Mr. Manik Dogra and Mr. Dhruv
Pande, Advocates

versus

RAMESH VANGAL & ORS

..... Respondents

Through: Mr. Anand Varma, Mr. Shwetank
Singh and Mr. Dhairya Madan,
Advocates

+ O.M.P. 174/2015

SEAGROW BIO-TECHNICS INDIA PVT. LTD. & ORS.

..... Petitioners

Through: Mr. Anand Varma, Mr. Shwetank
Singh and Mr. Dhairya Madan,
Advocates

versus

SHON RANDHAWA & ANR.

..... Respondents

Through: Mr. Gopal Jain, Sr. Advocate with
Mr. Manik Dogra and Mr. Dhruv
Pande, Advocates

CORAM:

HON'BLE MS. JUSTICE JYOTI SINGH

ORDER

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05.12.2019

Mr. Gopal Jain, learned senior counsel has completed his arguments.

To come up for arguments of the respondents on 10th December,
2019.

JYOTI SINGH, J

DECEMBER 05, 2019/rhc/